


In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 01-10-2020

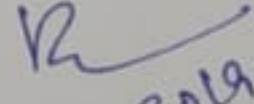
Morning Session	Afternoon Session
<b>Hearing</b> 1.CR. 246/2020 2.CR. 207/2020 3.CC. 3161/2020 4. CR. 290/2020 5. CC. 980/2012	<b>Hearing</b> 1. Cmis. 219/2019 2. Cmis. 325/2020 3. PCR. 327/2020 4. CC. 11302/2019 5.CC. 1185/2020 6.CR. 255/2019 7.FR. 318/2020

  
30/9/2020  
Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.  
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 01/10/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session IO/Evidence	II ACJM, Bengaluru. 2 <sup>nd</sup> Session IO/Evidence/Arguments
1. Cr No. 129/2020	1. CC No. 7927/2016
2. CC No. 4682/2020	2. CC No. 1059/2016
3. CC No. 8453/2019	3. CC No. 8059/2017
4. CC No. 7918/2019	4. CC No. 9410/2017
5. CC No. 6318/2015	5. CC No. 9199/2015
6. CC No. 7363/2015	6. CC No. 872/2016
7. CC No. 437/2015	

  
30/9/20  
IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

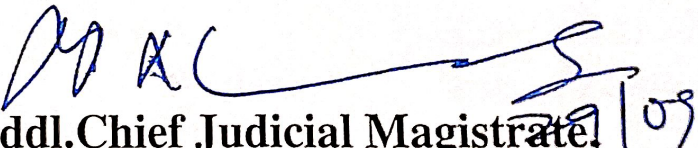
IIAddl. Chief Judicial Magistrate  
Bangalore Rural District,  
Bangalore.

**Note:** All the advocate are requested to strictly follow SOP  
issued by the Hon'ble High Court of Karnataka.



In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 01.10.2020

<b>1<sup>st</sup> Session</b>	<b>2<sup>nd</sup> Session</b>
<b>Arguments/Hearing</b>	<b>Arguments/Hearing</b>
1.PCR.899/2019	1.PCR.257/2020
2.CC.4234/2020	2.PCR.179/2020
3.CC.3921/2020	3.CC.10639/2019
4.Cr.30/2018	4.CC.6189/2018
5.Cr.188/2020	5.Cr.179/2020
6.CC.635/2019	6.CC.7872/2020
7.C.misc.542/2019	7.Cr.207/2020
8.C.misc.543/2019	8.CC.4497/2015
9.C.misc.545/2019	9.C.misc.638/2015
10.CC.2778/2014	10.PCR.127/2020
<b>Objection</b>	<b>Hearing Before Charge</b>
1.C.misc.304/2020	1.CC.11183/2018
2.C.misc.244/2019	2.CC.398/2019
3.CC.2909/2013	
4.CC.4226/2019	

  
Addl.Chief Judicial Magistrate, 109  
Bangalore Rural District, Bangalor

**Note:**All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.